

# NATIONAL COMPANY LAW APPELLATE TRIBUNAL

## PRINCIPAL BENCH

2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 16.06.2021 (WEDNESDAY)

COURT – II (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

### For Directions

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 473 of 2020	RKKR Steels Pvt. Ltd. Vs. Ramakrishnan Sadasivan, Liquidator of Surana Industries Ltd.	Kartik Malhotra	Ramakrishnan Sadasivan
2.	Comp. App. (AT) (Ins) No. 1028 of 2020	BRS Ventures Investment Ltd. Vs. Registrar of Companies, Guwahati <b>With</b>	Ajay Gaggar	Ramesh Kumar Bhola-ROC
3.	Comp. App. (AT) (Ins) No. 1042 of 2020	Assam Company India Ltd. Vs. Registrar of Companies, Guwahati	Vineeta	Ramesh Kumar Bhola-ROC
4.	Comp. App. (AT) No. 143 of 2020 <b>Part Heard</b>	Pralhad Hage & Ors. Vs. Shyam Sirur & Ors. <b>With</b>	Surekha Raman	Sikha Tandon-R1 to R3 Durga Agarwal-R1, R3 & R9 Shyam Kapadia-R7 Ankoosh Mehta-R9
5.	Comp. App. (AT) No. 227 of 2020 <b>Part Heard</b>	Pralhad Hage & Ors. Vs. Shyam Sirur & Ors.	Surekha Raman	Sikha Tandon-R3 Shyam Kapadia-R7 Samiksha Pednekar-R9

### For Admission (Fresh Cases)

6.	Comp. App. (AT) (Ins) No. 348 of 2021	Par Formulations Pvt. Ltd. Vs. Print House (India) Pvt. Ltd. & Ors.	Rakshit Jha	Dhrupad Vaghani-R3
7.	Comp. App. (AT) (Ins) No. 409 of 2021	Gloster Ltd. Vs. McLeod Russel India Limited & Anr.	Ajay Kumar Agarwal	
8.	Comp. App. (AT) (Ins) No. 411 of 2021	Sabbas Winifred Joseph Suspended Director of Wizcraft International Entertainment Pvt. Ltd. Vs. IDBI Bank Limited & Anr.	Deepak Shukla	

**For Admission (After Notice)**

<b>9.</b>	Comp. App. (AT) No. 16 of 2021	Power Finance Corporation Ltd. Vs. Entega Ltd. & Ors.	Deepak Khurana	Fereshte Sethna Abhishek Puri-R1 & R3
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**For Hearing**

<b>10.</b>	Comp. App. (AT) (Ins) No. 350 of 2021 <b>Part Heard</b>	Anoop Kumar Chhawchharia Vs. Emgreen Impex Ltd. & Anr.	Iswar Mohapatra	Suredra Kumar
<b>11.</b>	Comp. App. (AT) (Ins) No. 553 of 2019	IDBI Bank Vs. Mamta Binani & Ors.  <b>With</b>	Manmeet Singh	Arjun AsthanaR1 Shreyan Parth D. Tandon- R3 Edupuqanti-R2
<b>12.</b>	Comp. App. (AT) (Ins) No. 982 of 2019	Deccan Chronicle Marketeers & Ors. Vs. Deccan Chronicle Holdings & Anr.	Krutika Raghavan	Shreyas Edupuganti-R1 PBA Srinivasan- R2
<b>13.</b>	Comp. App. (AT) No. 04 of 2021	Shetal Devang Gor & Ors. Vs. Gujarat Cine Enterprises Pvt. Ltd. & Ors.	Aastha Mehta	Karan Valecha-R1

**02:00 PM**

**In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical)**

**For Directions**

<b>14.</b>	Comp. App. (AT) No. 64 of 2020 <b>Part Heard</b>	Deepak Kishan Chhabria & Anr. Vs. Orbit Electricals Pvt Ltd & Ors.	Mohit Chadha	Mahesh Agarwal Nishant Rao Nikita Thapar-R1 Himanshu Satija-R2 Abhijeet Sinha-R3,4 Shivam Wadhwa-R6
<b>15.</b>	Contempt Case (AT) No. 15 of 2020 in Comp. App (AT) (Ins) No. 847 of 2019 & I.A. No. 3046 of 2020	Anurag Nirbhaya Vs. Girish Agarwal & Anr.	Syed Sarfaraz Karim	Sushil Kumar Yadav Anirudh Gupta

**For Hearing**

<b>16.</b>	Comp. App. (AT) (Ins) No. 745 of 2019 <b>Part Heard</b>	The State of Telangana & Anr. Vs. Liquidator, Nizam Deccan Sugars Ltd. & Ors.  <b>With</b>	Krishna Dev J.	Hemant Chaudhary- R (3-7) Parth Tandon-R (8- 11) Subrahmanyam
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<b>17.</b>	Comp. App. (AT) (Ins) No. 818 of 2019  <b>Part Heard</b>	The State of Telangana & Ors. Vs. Nizam Deccan Sugars Ltd.& Ors.	Krishna dev .J	Hemant Chaudhary- R (3-7) Parth Tandon-R (8- 11) Subrahmanyam
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**By order of Hon'ble Officiating Chairperson**  
**-sd/-**  
**Registrar**